## No.39/25/2019-IPR-N&C (E-30141) Government of India Ministry of Commerce & Industry Department for Promotion of Industry and Internal Trade IPR-CIPAM Section

Udyog Bhavan, New Delhi. Dated 5th August, 2020

To.

The Controller General of Patents Designs and Trade Marks, Boudhik Sampada Bhavan, Near Antop Hill Head Post Office S.M. Road, Antop Hill Mumbai-400037 Fax No. 022-24123322

Subject: Madrid Fellowship Program 2019.

Sir.

In continuation of this Department's letter of even number dated 8.8.2019, I am directed to convey the sanction of the President to the deputation of Mr. Abhishek Kumar Pandey, Senior Examiner of Trademarks & GI, Patent Office, Delhi to attend Madrid Fellowship Program, 2019 starting from October 1, 2019 in Geneva, Switzerland has been extended for an initial period of one year i.e. till 30th September, 2021.

- 2. The terms and conditions of the deputation will be as under:-
- a) Period of deputation: The period of deputation of the above official will be from 1st October, 2019 to 30th September, 2021 (2 year) excluding journey time and enforced halts, if any.
- b) Pay: During the period of deputation the official will draw his pay and allowances in the existing capacity. The expenditure on his pay and allowances will be debitable to the same budget Head to which it is debitable at present. The pay and allowances will be drawn only in Indian currency. The official will not be allowed to draw any part of the salary in foreign exchange.
- c) Medical Assistance: The official will be entitled to medical assistance in accordance with the Orders issued by the Ministry of External Affairs/Ministry of Finance, as amended from time to time.
- d) Passage etc: The entire expenditure on air travel, hotel accommodation etc. of the official will be borne by World Intellectual Property Organization (WIPO).

- No expenditure will be borne by the CGPDTM, Department for Promotion of Industry and Internal Trade (DPIIT), Government of India.
- The official will submit tour report to his office, DPIIT and Ministry of External Affairs. f)
- The official will submit fellowship report as accepted by competent authority of WIPO. The g) amount which will be received by officer as fellowship sum/remuneration would be governed by the FR SR Leave Rules.
- 3. All other aspects of deputation which are not covered under these terms and conditions will be regulated in accordance with the orders on the subject issued by the Ministry of Finance, Department of Personnel & Training and Ministry of External Affairs etc. from time to time.
- Dy. No. 30141 This has the concurrence of IF Wing of this Department vide 4. 4.8.2020. dated

Yours faithfully,

(Karan Thapar) Deputy Secretary

Tele. No. 23062318

EMail: knthapar.irs@gov.in

## Copy to:

- Mr. Animesh Choudhury, First Secretary, Permanent Mission of India to UNO, 9, Rue du Valais, 1202 Geneva, Switzerland. Email:eco.genevapmi@mea.gov.in 1.
- Mr. Suresh K. Reddy, Joint Secretary (MER), Ministry of External Affairs, Jawaharlal Nehru 2.
- Dr. Anju Kumar, Joint Secretary, Central Europe Division, Ministry of External Affairs, Jawaharlal 3.
- Nehru Bhawan, New Delhi. The Principal Director of Audit, AGCW&M, AGCR Building, IP Estate, New Delhi.
- The Chief Controller of Accounts, DPIIT, Ministry of Commerce and Industry, Udyog Bhavan, New 4. 5.
- PAO, Controller General of Patents, Designs and Trademarks, Boudhik Sampada Bhavan, Near Antop Hill Head Post Office, S.M. Road, Antop Hill Mumbai -400 037. 6.
- PSO to SIPP/PS to JS (RA)/PA to DS(KT). 7.
- Fin.II Section for uploading in FVMS.
- Mr. Abhishek Kumar Pandey, Sr. Examiner of Trademarks & GI, Patent Office, New Delhi. 8. 9.
- Protocol Section/Guard File. 10.